THE GAUHATI HIGH COURT MEDIATION CENTRE (GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 9th February, 2023

Memo No: GHCMC- 01/2021/53: The Mediation Monitoring Committee of the Hon'ble Gauhati High Court has been pleased to empanel the below mentioned Advocates practicing in the Principal Seat of the Hon'ble Gauhati High Court as well as the District Courts of Assam as Mediators who have successfully completed the "40 hours Mediation Training Programme" organized by Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, held at Don Bosco Institute of Management, Kharghuli, Guwahati from 20.01.2023 to 24.01.2023.

Sl. No.	Name of the Advocates	District
1	Mr. Paresh Kumar Saikia	Darrang
2	Mr. Ayen Uddin Ahmed	Barpeta
3	Ms. Tinku Baidya	Cachar
4	Ms. Sarmista Paul	Cachar
5	Ms. Niyar Mani Deka	Principal Seat, Gauhati High Court
6	Ms. Runumi Dutta Bhuyan	Principal Seat, Gauhati High Court
7	Mr. Sasanka Tamuli	Golaghat
8	Mr. Raj Kumar Sharma	Golaghat
9	Mr. Paban Das	Nalbari
10	Mr. Kamalendra Talukdar	Nalbari
11	Mr. Ganga Bahadur Chetri	Tinsukia
12	Mr. Gautam Borkotoky	Tinsukia
13	Ms. Anjali Das	Kamrup (M)
14	Ms. Rekhashree Das	Kamrup (M)
15	Ms. Gita Sharma	Charaideo
16	Ms. Swarnali Phukan	Charaideo
17	Ms. Liyana Rahman	Principal Seat, Gauhati High Court
18	Mr. Sushanta Sarma Barooah	Principal Seat, Gauhati High Court
19	Ms. Pratima Saha	Principal Seat, Gauhati High Court
20	Mr. Rana Phukan	Principal Seat, Gauhati High Court

21	Mr. Pranabjyoti Barman	Principal Seat, Gauhati High Court
22	Ms. Bulbuli Sharma	Nagaon
23	Ms. Mallika Sharma	Nagaon
24	Mr. Kazi Abul Hasan	Hailakandi
25	Mr. Ghanashyam Agarwal	Principal Seat, Gauhati High Court
26	Mrs. Debahuti Hore Choudhury	Karimganj
27	Ms. Mohua Das	Dhubri
28	Mr. Montosh Seal Sarma	Dhubri
29	Mr. Ziaur Rahman	Goalpara
30	Mr. Harunur Rashid	Goalpara
31	(Alhajj) Mohd. Inam Uddin	Principal Seat, Gauhati High Court
32	Mr. Iqbal Hussain	Principal Seat, Gauhati High Court
33	Mr. Subhan Boruah	Lakhimpur
34	Ms. Ajanta Sharma Baruah	Lakhimpur
35	Mr. Zahangir Hussain	Principal Seat, Gauhati High Court
36	Mr. Dipankar Kumar Bagchi	Principal Seat, Gauhati High Court
37	Mr. Babulur Rahman	South Salmara
38	Mr. Bhaskar Baruah	Principal Seat, Gauhati High Court
39	Mr. Rajib Dev	Principal Seat, Gauhati High Court
40	Mr. Moynul Hoque Choudhury	Principal Seat, Gauhati High Court
41	Ms. Seema Das (Retd. District &	Principal Seat, Gauhati High Court
42	Sessions Judge)	<u> </u>
	Ms. Barasha Das Kakoti	Principal Seat, Gauhati High Court
43	Mr. Debashish Bhattacharya	Principal Seat, Gauhati High Court

By Order, Sd/- Kanchan Newar <u>Secretary</u>,

Gauhati High Court Mediation Centre

Memo No. GHCMC- 01/2021/54-65 Dated: 09.02.2023 Copy forwarded for information & necessary action to:

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Registrar (Admin./Vigilance/Judl.), Gauhati High Court, Guwahati.

- 3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
- 4. The Secretary, District Legal Services Authority,

Barpeta/ Cachar/ Charaideo/ Darrang/ Dhubri/ Goalpara/ Golaghat/ Hailakandi/ Kamrup(M)/ Karimganj/ Lakhimpur/ Nalbari/ Nagaon/ South Salmara/ Tinsukia

(He/ She is requested to inform all the concerned Advocates under his/ her jurisdiction about this Notification.)

5/ The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Mediation Centre).

- 6. The President/ Secretary, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
- 7. The President/ Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
- 8. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
- 9. The P.S to Hon'ble Mr. Justice Nelson Sailo, Gauhati High Court, Guwahati.
- 10. The P.S to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati.
- 11. The P.S to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

Secretary,

QA 22.22.3

Gauhati High Court Mediation Centre